

Annexure to in reply to part (b) of Rajya Sabha Unstarred Question No.1983 for
29.08.2012

- (i) **Integrated Handloom Development Scheme** provides need based inputs to clusters of 300 – 500 handlooms or Groups of 10 – 100 weavers for making them self sustainable by providing them financial assistance for margin money, new looms and accessories, skill upgradation, marketing opportunities and for construction of worksheds etc.
- (ii) **Marketing and Export Promotion Scheme** provides platform to the weavers and their organizations to participate in the domestic as well as international trade events and sell their products directly to the buyers.
- (iii) **Handloom Weavers Comprehensive Welfare Scheme:** This comprises of two separate schemes viz. the Health Insurance Scheme (HIS) for providing Health Insurance to the Handloom weavers and Mahatma Gandhi Bunkar Bima Yojana (MGBBY) for providing Life Insurance Cover in case of natural/ accidental death, total/partial disability due to accident.
- (iv) **Mill Gate Price Scheme:** This scheme makes available all types of yarn at Mill Gate Price to the eligible handloom agencies to facilitate regular supply of basic raw material to the handloom weavers. The transport and depot operating expenses are being borne by the Government of India.
- (v) **Diversified Handloom Development Scheme:** This scheme provides assistance for technological and skill-upgradation of weavers for design and product development through 25 Weavers' Service Centres and 05 Indian Institutes of Handloom Technology all over the country to improve the productivity and earnings of the handloom weavers.

Annexure-B**Details of releases made during last three years (2009-10 to 2011-12)****(Rs. in Crores)**

| SL. NO. | NAME OF THE STATE | INTEGRATED HANDLOOMS DEVELOPMENT SCHEME | | | MARKETING & EXPORT PROMOTION SCHEME | | |
|---------|-------------------|---|---------------|---------------|-------------------------------------|--------------|--------------|
| | | 2009-10 | 2010-11 | 2011-12 | 2009-10 | 2010-11 | 2011-12 |
| 1 | Andhra Pradesh | 11.11 | 13.93 | 9.58 | 2.10 | 2.04 | 3.26 |
| 2 | Arunachal Pradesh | 1.76 | 1.88 | 4.72 | 0.00 | 1.75 | 0.39 |
| 3 | Assam | 4.54 | 10.25 | 10.97 | 4.11 | 5.73 | 4.60 |
| 4 | Bihar | 0.00 | 1.78 | 1.05 | 0.05 | 0.04 | 0.39 |
| 5 | Chhattisgarh | 0.00 | 2.59 | 0.94 | 0.37 | 1.12 | 2.06 |
| 6 | Delhi | 0.16 | 3.01 | 0.16 | 0.61 | 0.16 | 0.09 |
| 7 | Goa | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 8 | Gujarat | 0.97 | 0.77 | 2.00 | 0.76 | 0.27 | 0.89 |
| 9 | Haryana | 0.43 | 0.47 | 0.08 | 0.28 | 0.33 | 0.15 |
| 10 | Himachal Pradesh | 1.39 | 2.44 | 3.43 | 0.51 | 0.61 | 0.58 |
| 11 | J&K | 1.32 | 1.92 | 0.71 | 0.00 | 0.28 | 0.35 |
| 12 | Jharkhand | 4.11 | 3.84 | 8.90 | 0.02 | 0.18 | 0.00 |
| 13 | Karnataka | 0.74 | 1.73 | 5.62 | 1.20 | 1.37 | 1.86 |
| 14 | Kerala | 2.30 | 1.24 | 9.17 | 0.00 | 0.00 | 0.21 |
| 15 | Madhya Pradesh | 0.54 | 3.09 | 2.80 | 0.68 | 0.93 | 0.74 |
| 16 | Maharashtra | 0.16 | 3.10 | 2.22 | 1.37 | 0.99 | 1.84 |
| 17 | Manipur | 0.00 | 6.17 | 19.16 | 0.47 | 1.64 | 1.72 |
| 18 | Meghalaya | 3.42 | 2.61 | 5.46 | 0.89 | 0.42 | 0.58 |
| 19 | Mizoram | 0.90 | 1.97 | 0.60 | 0.00 | 0.05 | 0.14 |
| 20 | Nagaland | 10.58 | 8.02 | 19.19 | 3.73 | 2.33 | 2.37 |
| 21 | Orissa | 5.27 | 7.12 | 14.10 | 0.74 | 1.09 | 0.59 |
| 22 | Pondicherry | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 23 | Punjab | 0.00 | 0.00 | 0.15 | 0.00 | 0.00 | 0.00 |
| 24 | Rajasthan | 0.15 | 1.72 | 0.50 | 0.73 | 0.38 | 0.11 |
| 25 | Sikkim | 0.00 | 0.47 | 0.67 | 0.04 | 0.13 | 0.52 |
| 26 | Tamil Nadu | 50.15 | 48.68 | 44.56 | 0.80 | 1.44 | 1.70 |
| 27 | Tripura | 0.85 | 2.98 | 7.05 | 0.36 | 0.44 | 1.10 |
| 28 | Uttar Pradesh | 3.06 | 13.06 | 12.01 | 1.73 | 2.09 | 2.49 |
| 29 | Uttrakhand | 0.15 | 3.06 | 1.10 | 0.45 | 0.43 | 0.38 |
| 30 | West Bengal | 2.94 | 9.02 | 15.94 | 0.60 | 1.80 | 0.46 |
| | Total | 107.00 | 156.92 | 202.84 | 22.60 | 28.04 | 29.57 |
